

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 222**  
**(IB)-669(ND)2019**  
**IA/2188/2020& IA/1446/2019**

**IN THE MATTER OF:**

**M/s. Volkswagen Finance Pvt. Ltd.** ... **Applicant/Petitioner**  
**V/s.**

**M/s. Aarvanss Infrastructure Pvt. Ltd.** ... **Respondent**

**Under Section: U/s 7 of IBC Code,2016**

**Order delivered on 24.08.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Sahil Tripathi, Advocate  
Mr. Kamal Agarwal, Advocate for RP  
Mr. Sanjeev Sagar & Mr. Nazia Praveen Advocate for FC  
Mr. Shakti Singh Panwar, Advcoate for Respondent

**ORDER**

Renotify this case on 26<sup>th</sup> August, 2020.

—Sd—

**(L. N. GUPTA)**  
**MEMBER (T)**

—Sd—

**(CH. MOHD.SHARIEF TARIQ)**  
**MEMBER (J)**